

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

IA No. 198 of 2016 in Appeal No. 301 of 2015

Dated: 05th July, 2016

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of :

Tata Power Delhi Distribution Ltd.

... Appellant(s)

Versus

Delhi Electricity Regulatory Commission

... Respondent(s)

Counsel for the Appellant (s) : Ms. Molshree Bhatnagar

Counsel for the Respondent (s) : Mr. Pradeep Misra and Mr. Manoj Kr. Sharma
for R.1, Mr. Hasan Murtaza for BSES

ORDER

Bench did not assemble today.

Post the matter for hearing on **10th August, 2016.**

Court Master